

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2011

Dated :7th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

GMR Hyderabad International Airport Ltd. ...Appellant(s)

Versus

A.P.E.R.C.Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Jain
Counsel for the Respondent(s): Mr. K.V. Mohan for R.1
Ms. Surbhi Sharma for R.2

ORDER

It is noticed that in respect of some issues, already this Tribunal has given a Judgment in Appeal No. 195 of 2009 dated 31.05.2011. Mr. Mohan, the learned counsel appearing for the Commission seeks some time to go through same.

Post the matter on **22.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS